

(c) and (d) No such proposal has been received from the State Government of Madhya Pradesh.

Schemes for Persons with Disabilities

424 . SHRI RAM KUMAR KASHYAP: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has formulated 'Scheme of Top Class Education' and 'National Overseas Scholarship' for Persons with Disabilities (PwDs); if so, the details thereof and number of Person with Disabilities (PwDs) benefited from said schemes;

(b) details of measures taken to popularize the said schemes amongst Person with Disabilities (PwDs);

(c) whether Government has decided to provide Cochlear implant to 500 hearing impaired children per year with a ceiling of Rs.6.00 lakh per unit; if so, details thereof and how many hearing impaired children have been given assistance so far; and

(d) what is the process for providing assistance to hearing impaired children for Cochlear implant?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL) : (a) The scheme of Top Class Education for Students with Disabilities is under consideration. The Scheme of National Overseas Scholarship for Students with Disabilities has been introduced with effect from the financial year 2014-2015 and the applications received so far are under examination. The details of brief features of the scheme of National Overseas Scholarship is given in the Statement (*See below*).

(b) In order to popularize the scheme of National Overseas Scholarship for Students with Disabilities, advertisements have been issued through leading newspapers all over India and also through the website of this Ministry.

(c) As per the scheme for Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP), Ministry of Social Justice and Empowerment will recognize an Institute of national stature from each zone to recommend children eligible under the Scheme for cochlear implant, with a ceiling of Rs.6.00 lakh per unit to be borne by the Government. Ministry will also identify and recognize the Institutes in the zones wherein the surgery will be undertaken. Ministry will identify suitable agencies for providing cochlear implant (500 children per year)

under the Scheme. Income ceiling for the beneficiaries will be same as for other aids/appliances. So far, 04 hearing impaired children have been operated on trial basis and all of them are undergoing post operative rehabilitation at Ali Yavar Jung National Institute for the Hearing Handicapped (AYJNIHH), Mumbai.

(d) The Ministry has made Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, a National Institute under this Ministry, as the nodal agency for providing assistance to them. They invite applications by issuing advertisements in newspapers (all India editions) and also through their website: www.ayjnihh.nic.in. Applicants have to apply based on advertisement/ details on web-site to AYJNIHH, Mumbai. Cochlear implant shall be procured by Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur and provided at the nominated hospitals. Surgery would be done at identified Government/State Government approved hospitals.

Statement

Salient features of National Overseas Scholarship for Students with Disabilities

1. Objectives: To provide financial assistance to the students with disabilities for pursuing studies abroad at the level of Masters' Degree and Ph.D. in the subjects specified in the 'Scheme'.
2. Date of Commencement: 1st April, 2014.
3. No. of Scholarships: Twenty (20) every year including six scholarships reserved for women. In addition there is provision of grant of Passage Grants to two persons every year.
4. Minimum Qualification: For Ph.D. - First class or 55%(fifty five per cent) marks or equivalent grade in relevant Master's Degree. For Masters' Degree:- 55%(fifty five per cent) marks or equivalent grade in relevant Bachelor's Degree.
5. AGE: Below 35(Thirty Five) years, as on first day of the month of the advertisement of the scheme.
6. Income Ceiling: Rs.6.00 Lakh per annum.
7. Maximum Two Children in a family: Not more than two disabled children of the same parents/guardians will be eligible.
8. Quantum of Financial Assistance:

Sl. No.	Type of Allowance	Amount
1.	Annual Maintenance Allowance	For UK- GBP 9,900/- For Other Countries - USD \$ 15,400/ -
2.	Annual Contingency Allowance	For UK- GBP 1,100/- For Other Countries- USD \$ 1,500/ -
3.	Incidental Journey Allowance	Other Countries- USD \$ 20/-
4.	Equipment Allowance	Rs.1500/ -
5.	Tution Fees, Cost of Air Passage, Local Travel, Poll Tax, Visa Fees, Medical Insurance Premium	Actual expenses shall be reimbursed
9.	Duration of Award - (a) For Ph.D. -- 4 yrs, (b) For Masters Degree -- 3 yrs.	
10.	Mode of Disbursement: Direct to the candidates through Canara Bank.	

DDRC in Telangana

425. SHRIMATI GUNDU SUDHARANI : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is fact that four districts have been identified in Telangana for setting up of District Disability Rehabilitation Centres (DDRC);

(b) if so, details of each of the district identified for DDRC, and aims and objectives of DDRC; and

(c) performance of DDRC in each identified district of Telangana since their set up?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL) : (a) No Sir. 7 Districts of Telangana (Formerly in Andhra Pradesh) viz. Nalgonda, Warangal, Mahboobnagar, Medak, Karimnagar, Rangareddy and Khammam were identified for setting up of District Disability Rehabilitation Centres (DDRCs).

(b) Details of each of the district identified for DDRC is at Statement-I (*See below*). Aims and Objectives of DDRC is at Statement-II (*See below*).

(c) DDRC are set up in the identified districts to provide comprehensive services to persons with disabilities. Performance of DDRCs in respect of funds